

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Compensation Application (AT) No. 02 of 2018

IN THE MATTER OF:

Maharashtra State Power Generation Co.

Ltd.

...Appellant

Versus

Nair Coal Services Ltd Ors.

...Respondents

Present:

For Appellant:

For Respondent: Ms. Ruchi Verma, Advocate for R-2
Ms. Arunima Chatterjee and Mr. Karan Sood, Advocates
for R-3

O R D E R

09.07.2019 Post the matter 'for orders' on 29th July 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice BansilalBhat]
Member (Judicial)

/ns/gc/